

**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]  
FOR THE ATTENTION OF THE STAKEHOLDERS OF **BRG IRON & STEEL INDUSTRIES LLP**

|    |                                                                                              |                                                                                                                                                                                             |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | BRG IRON & STEEL INDUSTRIES LLP                                                                                                                                                             |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 24/11/2016                                                                                                                                                                                  |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED                                       | REGISTRAR OF COMPANIES, KOLKATA                                                                                                                                                             |
| 4. | LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON                                        | AAH-8856                                                                                                                                                                                    |
| 5. | ADDRESS OF THE REGISTERED OFFICE                                                             | 'SHANTINIKETAN BUILDING', 8, CAMAC STREET 4TH FLOOR, ROOM NO.409 KOLKATA - 700017                                                                                                           |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 10.12.2019                                                                                                                                                                                  |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | MR. Kailash Pati Todi<br>110, Matrumal Lohia Lane, Bandhaghat, Salkia, Howrah, West Bengal - 711106<br>kptodi@rediffmail.com<br>9830044079<br>Reg No.: IBBI/IPA-001/IP-P00483/2017-18/10871 |
| 8. | LAST DATE SUBMISSION OF CLAIMS                                                               | 09.01.2020                                                                                                                                                                                  |

Notice is hereby given that BRG IRON & STEEL INDUSTRIES LLP has commenced voluntary liquidation on 10.12.2019.

The stakeholders of BRG IRON & STEEL INDUSTRIES LLP are hereby called upon to submit a proof of their claims, on or before 09.01.2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**KAILASH PATI TODI**

**Name and Signature of the Liquidator**

**Date: 11.12.2019**

**Place: Kolkata**